Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.94 of 2011

Dated : 2nd February, 2012.

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

M/s. T.S. Alloys Ltd. **….** **Appellant (s)**

Versus

Orissa Electricity Regulatory Commission & Ors. **….** **Respondent(s)**

Counsel for the Appellant(s) **:** **Mr. M.G. Ramachandran**
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) **:** **Mr. R.K. Mehta**
Mr. David A.
Mr. Antaryami Upadhyay for R-2 to R-4.
Mr. H. Paridh for OERC

ORDER

On the prayer of learned counsel for both the parties, we fix the matter for hearing on **22nd February, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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